

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Civil Appeal No(s). 1289-1290/2025

SMT. RAKESH BALA ANEJA . & ORS.

Appellant(s)

VERSUS

SMT. SUSHIL BAJAJ (DEAD)

Respondent(s)

Only C.A. 1328/2025 is listed.

WITH

C.A. No. 1328/2025 (III-A)

Date : 21-08-2026 These appeals were called on for hearing today.

For Appellant(s) :

Ms. Shriya Maini, AOR
Mr. Rajive Maini, Adv.
Mr. Mohsin Alam, Adv.
Mr. Hari Om Yadav, Adv.

For Respondent(s) : Mr. Sunil Kumar Sharma, AOR

Mr. Rituparn Uniyal, AOR
Ms. Anupma Jyoti, Adv.

Mr. Raghav Sabharwal , AOR

Mr. Vikas Mehta, AOR
Mr. Vaishnav Kumar, Adv.

Mr. Angad Baxi, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 1328/2025

Respondent No. 1.3 is duly represented.

opportunity of respondent Nos. 1.1 to 1.3 to file counter affidavit has already been declined.

Contd... .

ITEM NO. 3

Ld. Advocate, Ms. Neelam Preet Kaur appears for respondent No. 1.4 on last date of hearing has stated that, she would adopt the counter affidavit filed by respondent No. 1.2. However, opportunity of respondent No. 1.2 to file counter affidavit was already declined vide order dated 11.05.2026 and also opportunity of respondent No. 1.4 to file counter affidavit has already been declined vide order dated 20.07.2026.

Respondent No. 1.5 is duly represented and counter affidavit has already been filed.

Respondent No. 1.6 has already filed counter affidavit.

Certificate of service of respondent Nos. 2 to 4 is awaited from the concerned High Court.

List again on 30.09.2026.

Copy of this Record of Proceeding be furnished to the concerned Ld.Advocate-on-record for information and compliance.

APOORV SINGH
Registrar

DS